

(iii) Central Advisory Board of Education

Title: Motion for election of four members to the Central Advisory Board of Education. (Motion adopted).

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): I beg to move the following:

"That in pursuance of para 5 of the Ministry of Human Resource Development (Department of Secondary & Higher Education) Resolution No. F. No. 2-24/93-PN.I dated 6 July, 2004 read with item No. 5 (i) of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of para 5 of the Ministry of Human Resource Development (Department of Secondary & Higher Education) Resolution No. F. No. 2-24/93-PN.I dated 6 July, 2004 read with item No. 5 (i) of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

The motion was adopted.

...(Interruptions)
